

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND STATE OF ANDHRA PRADESH**

SUB: A.P. State Judicial Service – District Judges – Sri V.Vara Prasad, XIV Additional District Judge, Rangareddy, now under suspension – Disciplinary proceedings initiated against the officer – Representation of the suspended officer informing that he is leaving the headquarters on 06-07-2016 to go to U.S.A. – Considered – Orders issued earlier permitting the officer to visit USA and granting half-pay leave for 31 days from 07-07-2016 to 06-08-2016 prefixing and suffixing public holidays, i.e., 06-07-2016 and 07-08-2016, **are hereby cancelled** – Orders – Issued.

READ: 1. High Court's proceedings issued in order ROC.No.598/2016-B4, dated 03.06.2016.
2. High Court's Notification No.668/2016-B.Spl., (ROC.No.3071/2015-B.Spl.), dated 07.06.2016.
3. High Court's proceedings issued in order ROC.No.1483/2016-Vigilance Cell, dated 27-06-2016, placing the officer under suspension.
4. Representation, dated 30-06-2016 of Sri V.Vara Prasad, the officer, forwarded by the Principal District Judge, Rangareddy.

ORDER ROC.No.1409/2016-VIGILANCE CELL, DT.04-07-2016

The High Court issued orders vide proceedings, 3rd read, placing Sri V.Vara Prasad, former XIV Additional District Judge, Rangareddy, under suspension with a direction to remain at L.B.Nagar, Rangareddy and during the period of suspension he shall not leave the headquarters without obtaining prior permission of the High Court.

While so, Sri V.Vara Prasad, the suspended officer, submitted a representation informing that in compliance of the orders of the High Court, he is leaving the headquarters on 06-07-2016 to go to USA.

Having considered the representation, the High Court hereby orders that permission granted earlier to the officer to visit USA under proceedings 1st read, **is hereby cancelled**. Similarly, the half-pay leave,

as granted earlier for 31 days from 07-07-2016 to 06-08-2016 prefixing and suffixing public holidays, i.e., 06-07-2016 and 07-08-2016 to visit USA under Notification 2nd read, **is also hereby cancelled.**

Sri V. Vara Prasad, the suspended officer is informed accordingly.


REGISTRAR (VIGILANCE)

To
Sri V.Vara Prasad, former XIV Additional District Judge, Rangareddy, now under suspension. (Through the Principal District Judge, Rangareddy)
(By fax & e-mail)

COPY TO:

1. The Principal District Judge, Rangareddy at L.B. Nagar.
(for information)
2. The Registrar (IT), High Court of Judicature at Hyderabad (with a request to instruct the concerned to place the same in High Court website)